

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) The progress of the Family Welfare Programme during the last six months (April 77—September 77) is at Annexure I and II. [Placed in Library. See No. LT-1073/77].

(b) The progress of the Family Welfare Programme during the six months ending September, 1977 cannot be regarded as satisfactory except in the case of the oral pills programme and, in the case of prophylaxis against nutritional anaemia among women. The Family Welfare Programme has no doubt received a set back due to the large scale cases of coercion during the period of emergency reported from certain parts of the country. The effect of the Government is to propagate the programme in a purely voluntary way and in this respect the motivational campaign is being stepped up through Government machinery as well as non-official agencies.

आपात काल में बहलत नसबन्दी के मामले

665. श्री लक्ष्मीनारायण नायक : श्री जयन्त राम :

क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) आपात काल में जबरदस्ती की गई नसबन्दी के कारण प्रत्येक राज्य में कितने लोगों की मृत्यु हुई और कितने ऐसे व्यक्ति हैं जो नसबन्दी के कारण काम करने लायक नहीं रहे हैं ;

(ख) जिन लोगों की नसबन्दी के कारण मृत्यु हुई और परिवारों की केन्द्रीय तथा राज्य सरकारों द्वारा कितनी-कितनी आर्थिक सहायता दी गई ; और

(ग) नसबन्दी के कारण जो लोग काम करने लायक नहीं रहे उनको कितनी

आर्थिक सहायता दी गई और कितने लोगों को यह सहायता दी गयी ।

स्वास्थ्य और परिवार कल्याण मन्त्रालय में राज्य मंत्री (श्री जगदम्बी प्रसाद यादव) : (क) से (ग). सूचना एकत्र की जा रही है और समा पटल पर रख दी जाएगी ।

Accidents in Coal Mines

666. SHRI ROBIN SEN: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to refer to the reply given to Unstarred Question No. 1530 on the 23rd June, 1977 regarding accidents in coal mines during 1975 and 1976 and state:

(a) the number of accidents that occurred in coal mines and the workers died and injured in these accidents during January to October 1977; and

(b) the steps taken by Government to improve the conditions of safety in coal mines?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) According to provisional figures there were 185 fatal accidents resulting in the death of 202 persons and seriously injuring 33 others in coal mines during the period from January to October, 1977 and 1511 serious accidents seriously injuring 1808 persons during the period from January to September, 1977.

(b) Steps taken by Government to improve conditions of Safety in Coal Mines.

(1) Carry out routine and special inspections of mines to check compliance with law point out violations